

of 'Speed Post' during 1989 and upto March, 1990 in Chittoor District of Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): No place has been brought within 'Speed Post' during the period in Chittoor District of Andhra.

Poultry Farming

8032. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any incentives are proposed to be given to farmers for poultry farming during 1990; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) Yes, Sir.

(b) Under the Centrally Sponsored Scheme for "Special Livestock breeding Programme" (SLBP) subsidy is provided to small and marginal farmers and agricultural labourers for setting up poultry units. Financial assistance in the form of subsidy is also provided to women beneficiaries under the Central sector Scheme for the establishment of backyard poultry production units in backward, tribal and other remote areas.

The above schemes are proposed to be implemented during 1990 also. The Import Duty on Amino Acid used for manufacture of Poultry Feed has also been reduced from 70% to 60%.

Central Assistance to Dhamra Fishing Harbour

8033. SHRI MANGARAJ MALIK: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantum of Central assistance so far given and the achievements made by the Dhamra Fishing Harbour in Balasore District of Orissa;

(b) whether Government have any plans to upgrade it to a major fishing Harbour;

(c) if so, the details thereof;

(d) if not, the reasons therefor;

(e) the details of policy followed to upgrade or create Major Fishing Harbours; and

(f) the steps taken/proposed to be taken for exploitation of vast marine resources off the Orissa coast?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) The information is being collected and will be placed on the Table of the Sabha.

(b) No, Sir.

(c) Does not arise.

(d) Government of India have not received any proposal from Orissa Government.

(e) The need for development of major Fishery Harbours is examined on the basis of request from the State Government, the fishery resource potential, the state of development of deep sea fishing in the area, availability of fishery harbours in nearby areas and the techno-economic viability of the project besides availability of resources.

(f) Government of India have sanctioned three minor and one deep sea fishery harbours for development on the Orissa coast. The minor harbour at Dharma has already been commissioned. The develop-